

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHIR.A.NO.195/2002 IN
O.A.NO.1730/2001

Friday, this the 1st day of November, 2002

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri S.A.T. Rizvi, Member (A)

Girdhari Lal & Ors. Applicants

(By Advocate: Shri G.S. Lobana)

Versus

Govt. of NCT of Delhi & Ors. Respondents

(By Advocate: None)

O R D E R (ORAL)

Shri Justice V.S. Aggarwal:

No ground to review. RA is dismissed.

(S.A.T. Rizvi)
Member (A)
(V.S. Aggarwal)
Chairman

/sunil/